

Serial No. Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
5	13-11-95	<p>Petitioner's counsel absent.</p> <p>Heard Shri Ashok Misra, learned Senior Central Govt. Standing Counsel.</p> <p>As the representation of the petitioner is said to have been disposed of by the Department, in a disposed of matter this M.A. does not survive.</p> <p>M.A.647/95 is accordingly dismissed.</p> <p style="text-align: right;">Vice-Chairman</p> <p style="text-align: right;">Member Member (Admn.)</p>	<p>orders dt-25-8-95 may be serv. for both orders reg. stay.</p> <p style="text-align: right;">Rath 14</p> <p style="text-align: right;">B each</p> <p style="text-align: right;">MA-647/95 billed by the applicant pending the stay extension of stay.</p>
:			<p>MA-647/95 for stay.</p> <p>Copy of MA-647/95 has not served.</p> <p style="text-align: right;">Rath 15/9</p> <p style="text-align: right;">B each</p> <p>A copy of order dt-13-11-95 may be given to the Counsel for both sides.</p> <p style="text-align: right;">Rath Total</p>

Received copy of
order dt-13/11/95
on behalf of Mr. Arun
Sircar, M.A.
for both sides
16.11.95